

study reveals that in West Bengal, the programme is being implemented through Three Tier Panchayati Raj System, i.e. Zila Parishad at the district level, Panchayat Samiti at the block level and the Gram Panchayat at the village level. There are no specific comments in the study report that implementation of NREP in West Bengal is carried out with less expenditure or economically.

The guidelines issued by the Govt. of India have always emphasised the importance of associating the Panchayati Raj institutions in the implementation of the Rural Development programmes.

Handing over of Resettlement Colonies to M.C.D. by D.D.A.

*95. SHRIMATI GEETA MUKHERJEE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether about 44 resettlement colonies in the capital were to be handed over to the Delhi Municipal Corporation by the Delhi Development Authority in January, 1988;

(b) if so, the details thereof and the reasons for not handing them over so far; and

(c) the steps proposed to be taken by Union Government in this regard?

THE MINISTER OF URBAN DEVELOPMENT AND MINISTER OF TOURISM (SHRIMATI MOHSINA KIDWAI): (a) to (c). It has been decided that the maintenance of 44 resettlement colonies in the Capital, now with D.D.A. may be handed over to the Municipal Corporation of Delhi, this being the legitimate and statutory function of the Municipal Corporation of Delhi. No date for the formal transfer has yet been fixed. However, the Municipal Corporation is working out the cost of maintenance of these colonies. Besides, necessary inventories and plans for taking over of services are being prepared by MCD/DDA for effecting the transfer.

Modernisation of Airports by National Airports Authority

*96. SHRI ANANDA PATHAK:
SHRI BASUDEB ACHARIA:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the National Airports Authority is spending Rs. 200 crore for airport modernisation programme;

(b) if so, how the modernisation programme is being planned; and

(c) how far indigenous technology is going to be utilised?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): (a) to (c). The National Airports Authority has prepared a proposal for the modernisation of the air traffic control system at Delhi and Bombay airports at a total estimated cost of approximately Rs. 195 crores. The project is expected to be completed and commissioned within a period of two years from the date of commencement. The proposal is at a preliminary stage and the details regarding execution of the project have not been decided.

Central Grant for Development of Bombay

*97. DR. DATTA SAMANT. Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) how much amount has been spent so far out of the Prime Minister's Rs. 100 crore grant for development of Bombay; and

(b) the various schemes implemented so far?

THE MINISTER OF URBAN DEVELOPMENT AND MINISTER OF TOURISM (SHRIMATI MOHSINA KIDWAI): (a) and (b) Till 31.1.1988 Rs. 15 crores have been disbursed to the Government of Maharashtra.